

NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH – II  
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 19-07-2021 AT 2.30 P.M THROUGH VIDEO  
CONFERENCING:

PRESENT: SMT. R. SUCHARITHA, MEMBER (JUDICIAL)  
SHRI B. ANIL KUMAR, MEMBER (TECHNICAL)

APPLICATION NUMBER : SR/1044/2020  
IN  
PETITION NUMBER : CP/522/IB/2018  
NAME OF THE PETITIONER : M/s. Employees State Insurance corporation  
NAME OF THE RESPONDENTS : Rameela Rangasamy (RP/Company Liquidator)  
UNDER SECTION : Sec 60(5) of IBC, 2016

**ORDER**

Ld. Counsel Mr. S.P. Srinivasan for the Applicant and Ld. Counsel Mr. Ganesh V. Arnala for the Respondent are present.

This application is filed against the Liquidator for rejection of the claim submitted by the Applicant. However, there is a considerable delay in filing this application before us. Hence, this application is posted for hearing on the question of maintainability.

The Counsel for the Applicant states that connected application has been filed seeking condonation of delay and the same is yet to be listed by the Registry.

The Registry is directed to list the connected application along with this application on 27.08.2021 for further hearing.

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(ANIL KUMAR B)  
MEMBER (TECHNICAL)

-sd-

(R. SUCHARITHA)  
MEMBER (JUDICIAL)